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### **Madarsa Education Board**

3032. SHRIMATI SYEDAANWARA TAIMUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has a plan to set up a Madarsa Education Board to bring all Madarsas under the control of one Board/Organization and have a common education system for all Madarsas;

(b) if so, the details thereof; and

(c) whether Government had a discussion with the heads of different ideologies like Deoband, Jamait-Ulema-Hind and others to have an exact framework of the Board?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) and (c) Do not arise.

### **Lyngdoh Committee for peaceful election of students unions**

†3033. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 145 given in the Rajya Sabha on the 20th February, 2006 and state:

(a) whether Government have received the report of Lyngdoh Committee constituted for formulating guidelines for conducting peaceful elections of students unions and to keep it free from money and muscle power;

(b) if so, the main recommendations of the Committee; and

(c) by when a decision would be taken for implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) No, Sir. The Lyngdoh Committee is expected to submit its report only to the Hon'ble Supreme Court of India.